

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Civil) No.2612/2010
(From the judgment and order dated 28/04/2009 in TTR No.363/2001
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

COMMR.OF TRADE TAX,U.P.

Petitioner(s)

VERSUS

M/S GOVIND VANASPATI P.LTD.

Respondent(s)

(With appln(s) for exemption from filing O.T. and office report)

Date: 31/10/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN

HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s)

Mr. Sunil Gupta, Sr. Adv.

Mr. Manoj Dwivedi, Adv.

Mr. Gunnam Venkateswara Rao, Adv.

For Respondent(s)

Mr. Dhruv Agarwal, Sr. Adv.

Mr. Shwetank Sailakwal, Adv.

Mr. Manoj Saxena, Adv.

Mr. Ranjan Kumar Pandey, Adv.

UPON hearing counsel the Court made the following

O R D E R

Leave granted.

The appeal will be heard on the SLP Paper

Book. Additional documents, if any, may be filed

by the parties.

(VINOD LAKHINA)
Court Master

(KUSUM GULATI)
Court Master